

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4539
ANSWERED ON:22.04.2002
LOAN FOR WATER RESOURCE PROJECTS
IQBAL AHMED SARADGI;SHASHI KUMAR

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government of Karnataka has urged the Union Government to direct the Reserve Bank of India to remove restrictions on banks lending term-loans for water resource projects with high gestation period;
- (b) if so, the reaction of the Government thereto;
- (c) whether any directions have been issued by the Union Government in this regard; and
- (d) if so, the time by which the projects are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

- (a) The Government of Karnataka have informed that they have not made any such request to the Union Government.
- (b) to (d) Do not arise.